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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

This the 2nd day of September, 2002

OA NO. 2147/2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Harinder Kumar

S/o Late Sh. Ram Sewak

R/o H.No. 33/117

Trilok Puri, Delhi-91
(None)

....Petitioner

Versus

1. Secretary, Ministry of
Urban Development
Union of India, Nirman
Bhavan, New Delhi.
2. Secretary
Ministry for Social Welfare
Govt. N.C.T. of Delhi
Old Secretariat Delhi.
3. Chief Engineer Zone-I
Public Works Department
N.C.T. of Delhi, M.S.O, Building
7th Floor, I.P. Estate, New Delhi

[Signature]

4. Superintendent Engineer

Co-ordination Circle, (Civil)

C.P.W.D. Indraprastha Bhavan

New Delhi.

5. Dy. Secretary (Services)

Services-II, Department

5, Sham Nath Marg, New Delhi.

6. Engineer Officer

P.W.D. Circle-I

Govt. of N.C.T. of Delhi

Kasturba Gandhi Marg,

New Delhi.

7. Dy. Director

Horticulture Division

DN-II, P.W.D. (D.A.)

New Delhi.

....Respondents

ORDER (ORAL)

None has appeared for the applicant despite repeated calls. Applicant has not filed even the additional documents for which he has sought time on the last date of hearing. OA is dismissed in default and for non-prosecution.


(KULDIP SINGH)
MEMBER (J)

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